




The Gandhi Vatika Trust, Jaipur (Repeal) Act, 2024

Act No. 6 of 2024

DISCLAIMER: This document is being furnished to you for your information by PRS Legislative Research (PRS). The contents of this document have been obtained from sources PRS believes to be reliable. These contents have not been independently verified, and PRS makes no representation or warranty as to the accuracy, completeness or correctness. In some cases the Principal Act and/or Amendment Act may not be available. Principal Acts may or may not include subsequent amendments. For authoritative text, please contact the relevant state department concerned or refer to the latest government publication or the gazette notification. Any person using this material should take their own professional and legal advice before acting on any information contained in this document. PRS or any persons connected with it do not accept any liability arising from the use of this document. PRS or any persons connected with it shall not be in any way responsible for any loss, damage, or distress to any person on account of any action taken or not taken on the basis of this document.

 सत्यमेव जयते	राजस्थान राजपत्र विशेषांक	RAJASTHAN GAZETTE Extraordinary
	साधिकार प्रकाशित	Published by Authority
	श्रावण 29, मंगलवार, शाके 1946-अगस्त 20, 2024 Sravana 29, Tuesday, Saka 1946- August 20, 2024	

भाग-4(क)

राजस्थान विधान मण्डल के अधिनियम।

विधि (विधायी प्रारूपण) विभाग

(ग्रुप-2)

अधिसूचना

जयपुर, अगस्त 20, 2024

संख्या प.2(10)विधि/2/2024.- राजस्थान राज्य विधान-मण्डल का निम्नांकित अधिनियम, जिसे राज्यपाल महोदय की अनुमति दिनांक 13 अगस्त, 2024 को प्राप्त हुई, एतद्वारा सर्वसाधारण की सूचनार्थ प्रकाशित किया जाता है:-

गांधी वाटिका न्यास, जयपुर (निरसन) अधिनियम, 2024

(2024 का अधिनियम संख्यांक 6)

(राज्यपाल महोदय की अनुमति दिनांक 13 अगस्त, 2024 को प्राप्त हुई)

गांधी वाटिका न्यास, जयपुर अधिनियम, 2023 को निरसित करने के लिए अधिनियम।

भारत गणराज्य के पचहत्तरवें वर्ष में राजस्थान राज्य विधान-मण्डल निम्नलिखित अधिनियम बनाता है:-

- संक्षिप्त नाम और प्रारम्भ.-** (1) इस अधिनियम का नाम गांधी वाटिका न्यास, जयपुर (निरसन) अधिनियम, 2024 है।
(2) यह तुरन्त प्रवृत्त होगा।
- 2023 के अधिनियम सं. 22 का निरसन.-** गांधी वाटिका न्यास, जयपुर अधिनियम, 2023 (2023 का अधिनियम सं. 22) इसके द्वारा निरसित किया जाता है।

ब्रजेन्द्र कुमार जैन,
प्रमुख शासन सचिव।

LAW (LEGISLATIVE DRAFTING) DEPARTMENT
(GROUP-II)

NOTIFICATION

Jaipur, August 20, 2024

No. F. 2(10)Vidhi/2/2024.- In pursuance of Clause (3) of Article 348 of the Constitution of India, the Governor is pleased to authorise the publication in the Rajasthan

Gazette of the following translation in the English language of the Gandhi Vatika Nyas, Jaipur (Nirsan) Adhinyam, 2024 (2024 Ka Adhinyam Sankhyank 6):-

(Authorised English Translation)

THE GANDHI VATIKA TRUST, JAIPUR (REPEAL) ACT, 2024
(Act No. 6 of 2024)

(Received the assent of the Governor on the 13th day of August, 2024)

An

Act

to repeal the Gandhi Vatika Trust, Jaipur Act, 2023.

Be it enacted by the Rajasthan State Legislature in the Seventy-fifth Year of the Republic of India, as follows:-

1. Short title and commencement.- (1) This Act may be called the Gandhi Vatika Trust, Jaipur (Repeal) Act, 2024.

(2) It shall come into force at once.

2. Repeal of Rajasthan Act No. 22 of 2023.- The Gandhi Vatika Trust, Jaipur Act, 2023 (Act No. 22 of 2023) is hereby repealed.

ब्रजेन्द्र कुमार जैन,

Principal Secretary to the Government.

राज्य केन्द्रीय मुद्रणालय, जयपुर।